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The High Court of Kerala

Kochi- 682 031
Dated- 28.9.2018

Proceedings

High Court establishment- Filling up of vacancies in the categories of Joint Registrar, Deputy Registrar and Assistant Registrar, High Court on temporary basis- orders issued.

Read: 1. Rule 21 of the Kerala High Court Service Rules, 2007.
2. G.O.(Ms.)No.142/2018/Home dated 4.9.2018

Order No.A5- 44403/2018

1. Smt.V.K.Sujatha, Deputy Registrar, High Court in the scale of pay of Rs.77400-115200 is promoted as Joint Registrar, High Court in the scale of pay of Rs.85000-117600 on temporary basis under the rule read (1) above, against the additional post of Joint Registrar created as per the Government Order read (2) above. Smt.V.K.Sujatha will hand over the charge of Deputy Registrar to Smt.J.Hemaletha (Sl.No.5) and will assume charge as Joint Registrar, High Court, forthwith.

2. Sri.P.R.Anilkumar, Deputy Registrar, High Court in the scale of pay of Rs.77400-115200 is promoted as Joint Registrar, High Court in the scale of pay of Rs.85000-117600 on temporary basis under the rule read (1) above, against the additional post of Joint Registrar created as per the Government Order read (2) above. Sri.P.R.Anilkumar will hand over the charge of Deputy Registrar to Sri.N.V.Neelakandhan (Sl.No.6) and will assume charge as Joint Registrar, High Court, forthwith.

3. Sri.Reji Mathew M., Assistant Registrar (H.G), High Court in the scale of pay of Rs.68700-110400 is promoted as Deputy Registrar, High Court in the scale of pay of Rs.77400-115200 on temporary basis under the rule read (1) above, against the additional post of Deputy Registrar created as per the Government Order read (2) above. Sri.Reji Mathew M., will hand over the charge of Assistant Registrar to Smt.Brinda Mary, Assistant Registrar and will assume charge as Deputy Registrar, High Court, forthwith.

4. Smt.Synthia Thomas, Assistant Registrar (H.G), High Court in the scale of pay of Rs.68700-110400 is promoted as Deputy Registrar, High Court in the scale of pay of Rs.77400 -115200 on temporary basis under the rule read (1) above, against the additional post of Deputy Registrar created as per the Government Order read (2) above. Smt.Synthia Thomas will hand over the charge of Assistant Registrar to Sri.Sureshkumar D., Assistant Registrar and will assume charge as Deputy Registrar, High Court, forthwith.

p.t.o

5. Smt.J.Hemaletha, Assistant Registrar(H.G), High Court in the scale of pay of Rs.68700-110400 is promoted as Deputy Registrar, High Court in the scale of pay of Rs.77400-115200 on temporary basis under the rule read (1) above, vice Smt.V.K.Sujatha (Sl.No.1) promoted as Joint Registrar. Smt.J.Hemaletha will hand over the charge of Assistant Registrar to Smt.A.B.Sheelakumari, Assistant Registrar and will take charge as Deputy Registrar, High Court from Smt.V.K.Sujatha (Sl.No.1) forthwith.

6. Sri.N.V.Neelakandhan, Assistant Registrar(H.G), High Court in the scale of pay of Rs.68700-110400 is promoted as Deputy Registrar, High Court in the scale of pay of Rs.77400-115200 on temporary basis under the rule read (1) above, vice Sri.P.R.Anilkumar (Sl.No.2) promoted as Joint Registrar. Sri.N.V.Neelakandhan will hand over the charge of Assistant Registrar to Smt.Susan Varghese, Assistant Registrar and will take charge as Deputy Registrar, High Court from Sri. P.R. Anilkumar (Sl.No.2) forthwith.


7. Smt.Vijayakumari Amma C.R., Filing Scrutiny Officer, High Court, now working as Additional Public Relations Officer, High Court in the scale of pay of Rs.45800-89000 is notionally promoted as Assistant Registrar, High Court in the same scale of pay on temporary basis under the rule read (1) above, against the additional post of Assistant Registrar created as per the Government Order read (2) above. Smt. Vijayakumari Amma C.R. is allowed to continue as Additional Public Relations Officer.

8. Smt.M.J.Selvi, Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 is promoted as Assistant Registrar, High Court in the scale of pay of Rs.45800-89000 on temporary basis under the rule read (1) above vice Smt.Vijayakumari Amma C.R. (Sl.No.7), allowed to continue as Additional Public Relations Officer, High Court. Smt. M.J. Selvi will hand over the charge of Filing Scrutiny Officer to Sri.V.J.Ranjit, Filing Scrutiny Officer, High Court and will assume charge as Assistant Registrar, High Court, forthwith.

9. Sri.C.Salim, Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000, now on deputation as Filing Scrutiny Officer in the Kerala Administrative Tribunal, Additional Bench, Ernakulam, is promoted as Assistant Registrar, High Court, in the scale of pay of Rs.45800-89000 on temporary basis under the rule read (1) above, against the additional post of Assistant Registrar created as per the Government Order read (2) above. Sri. C. Salim will assume charge as Assistant Registrar, High Court, on repatriation.

10. Sri.C.James, Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000, now on deputation as Section Officer / Court Officer in the Central Administrative Tribunal, Ernakulam, is promoted as Assistant Registrar, High Court, in the scale of pay of Rs.45800-89000 on temporary basis under the rule read (1) above, against the additional post of Assistant Registrar created as per the Government Order read (2) above. Sri. C. James will assume charge as Assistant Registrar, High Court, on repatriation.

(By Order)


K. Haripal
Registrar (Subordinate Judiciary)
Registrar General in-charge

To

The Officers concerned
The Accountant General (A& E), Kerala, Thiruvananthapuram (10 copies)
The Director and the Additional Director, Kerala Judicial Academy, Athani
The Registrar, Kerala Administrative Tribunal, Thiruvananthapuram (with C/L)
The Deputy Registrar (Judicial), Kerala Administrative Tribunal, Addl. Bench, Ernakulam (with C/L)

The Registrar, Central Administrative Tribunal, Ernakulam (with C/L)
The Sub Treasury Officer, Ernakulam
The Joint Registrars, High Court
The Deputy Registrars concerned, High Court
The Public Relations Officer, High Court
The Protocol Officer, High Court
The Finance Officer, High Court
The Private Secretary to the Chief Justice, High Court
The Assistant Registrars concerned and the Chief Librarian, High Court
The Additional Public Relations Officer, High Court
The Accounts Officer, High Court
The Confidential Assistants to the Registrars and
the Additional Registrar (General Administration), High Court
The Finance Wing, High Court
The Kerala Judicial Academy, Athani
The G (Accounts- I & III) Sections, High Court
The I.T. Section, High Court (for publishing in the High Court website)
The P.R.O. Section, High Court
The 'H' Section, High Court
The 'J' Section, High Court
The A1, A2, A3, A4, A6, A7, A8 & A9 seats, High Court
The Administrative Records Section, High Court
The File/Stock File

